

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : A statement giving the available estimates of *per capita* State domestic product (*i.e.*, income originating within the geographical boundary of each State), as prepared by the respective State Statistical Bureaus, at constant prices for the years 1950-51, 1955-56, 1960-61, 1966-67, is laid on the Table of the House. [Placed in Library. See No. LT-1745/68]. Similar estimates for 1967-68 are not yet available except for the State of Jammu & Kashmir. Estimates of *per capita* expenditure in different States for these years are not available.

VISITS BY DELEGATIONS, MINISTERS, OFFICIALS ABROAD

4017. SHRI PREM CHAND VERMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Delegations, Ministers, officials or other experts of his Ministry who went abroad on Government account during 1967-68;

(b) the countries which were visited in each case and the duration of the visits;

(c) the amount which was spent on each visit as also the foreign exchange involved; and

(d) the precise nature of advantage that accrued to Government as a result of each visit and if any agreements were concluded, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) to (d). Information is being collected and will be laid on the Table of the House.

विदेशों से हथियार प्राप्त करने के लिये नागाजों द्वारा अनुरोध

4018. श्री रामगोपाल शालवाले :

श्री यक्षपाल सिंह :

क्या वैदेशिक-कार्य मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि नागा विद्रोहियों ने केन्द्रिय सरकार से अनुरोध किया है

कि उन्हें विदेशों से हथियार प्राप्त करने की अनुमति दी जाये; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

प्रधान मंत्री, अणु-शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इंदिरा गांधी) : (क) जो, नहीं। अगर ऐसी प्रार्थना की भी गई तो ऐसी बेहूदा और देशद्रोहपूर्ण प्रार्थना को निश्चय ही अस्वीकार कर दिया जाएगा।

(ख) प्रश्न नहीं उठता।

SURVEY OF INDIAN OCEAN FOR U.S. NAVAL BASES

4019. SHRI KAMESHWAR SINGH : SHRI A. SREEDHARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Andhra destroyer of U.S.A. visited Bombay recently;

(b) if so, whether the destroyer has surveyed the Indian Ocean for setting up of U.S. Naval bases;

(c) if so, the areas surveyed; and

(d) the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. The visit was a routine one.

(b) and (c). We have no information.

(d) Government's views regarding foreign bases in the area have been expressed on more than one occasion in the past.

COMMITTEE ON AERONAUTICS

4020. SHRI KAMESHWAR SINGH :

SHRI A. SR EEDHARAN :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Committee on Aeronautics under the Chairmanship of Shri C. Subramaniam, has submitted its report;

(b) if so, the broad details thereof; and

(c) the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) and (c). Do not arise.

निजाम, हैदराबाद द्वारा भूमि की खरीद

4021. श्री जगन्नाथ राव जोशी :

श्री बलराज मधोक :

श्री अटल बिहारी वाजपेयी :

श्री शारदानन्द :

श्री नारायण स्वरूप शर्मा :

क्या रक्षांत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में विशाखापत्तनम के 'डेलिफस नोज' नामक स्थान पर निजाम, हैदराबाद ने 25 पैसे प्रति वर्ग गज का दर से लगभग 5 एकर सरकारी भूमि खरादो है;

(ख) क्या यह भी सच है कि यदि इस भूमि पर एक भवन बनाया जाता है, तो वहां से भारतीय नौसेना के अधिकांश सैकशन दिखाई देंगे;

(ग) क्या सुरक्षा की दृष्टि से यह स्थिति खतरनाक होगी; और

(घ) यदि हां, तो सरकार द्वारा इस संबंध में क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) से (घ). सूचना इकट्ठी की जा रही है और यथा समय सभा के पटल पर रख दी जाएगी।

U. K. IMMIGRATION ACT

4022. SHRI JAGANNATH RAO JOSHI :

SHRI BAL RAJ MADHOK :

SHRI ATAL BIHARI VAJPAYEE :

SHRI SHARDA NAND :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the International Jurist Commission has recently held

that the U.K. Immigration Act is based on the distinction of caste and colour and terms non-whites as second citizens; and

(b) if so, Government's reaction thereto ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) In the bulletin of International Commission of Jurist No. 34 (June 1968) an article has appeared with the heading "United Kingdom : second class citizens" wherein it has been stated that the Commonwealth Immigration Act, 1968 "creates a new category of second-class citizens" and that "the fact that these citizens are non-white inevitably gives the legislation a racial character".

(b) The Government of India is in general agreement with the views expressed by the International Commission of Jurist that the Commonwealth Immigration Act, 1968 is in effect discriminatory.

CONTRACT ARTISTES IN ORISSA

4023. SHRI SRADHAKAR SUPAKAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of contract artistes working in the three Radio-stations in Oriss; and

(b) when the rules regarding emoluments of such contract artistes were fixed last ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) 65 as on 1-6-1968.

(b) 1-10-1964.

SEMINAR OF HEART SURGEONS AT CAPE TOWN

4024. SHRI INDRAJIT GUPTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Dr. P. K. Sen was permitted to attend the recent Seminar of Heart Surgeons held at Cape Town ; and

(b) if so, the reasons for this departure from Government's established policy of boycotting functions held in South Africa ?